

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD  
(ORIGINAL JURISDICTION)

OFFICIAL LIQUIDATOR'S REPORT NO. 93 OF 2008

IN

COMPANY PETITION No. 213 of 2007

SALE OF ASSETS

IN THE MATTER OF M/S. MAGNUS RUBBER INDUSTRIES LTD. (IN LIQN.)

Offers are invited in the sealed cover to reach the undersigned on or before **20-06-2011** upto **4:30 PM** in the office of Official Liquidator, Ahmedabad for sale of the properties of the subject company as per details given below:

Lot No.	Description of the property	Up set Price (Rs.)	Earnest Money Deposit (Rs.)
I	Lease Hold Land admeasuring about 11,088 Sq. Mtrs. Situated at Plot No. 104, GIDC Industrial Estate, Kerala, Taluka : Dholka, Dist.: Ahmedabad and Building Structure thereon.	2,00,00,000/-	20,00,000/-
II	Plant, Machineries and all other movables (excluding records)	20,00,000/-	2,00,000/-
III	Composite offer i.e Lot No. I & II above (excluding records)	2,20,00,000/-	22,00,000/-
IV	Corporate Office premises admeasuring (Built up) 1589 Sq. Feet alongwith Furniture & Fixtures and all other movables (excluding records) situated at 32A & 33, 3 <sup>rd</sup> Floor, City Centre, Nr. Swastik Char Rasta, C. G. Road, Navrangpura, Ahmedabad	46,00,000/-	5,00,000/-

The sale of properties is on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**". The purchaser will be liable to pay all local duties and taxes. The offerors are requested to submit their offers in the form provided by the Official Liquidator and in accordance with the Terms and Conditions as mentioned in the tender forms. The offerors have liberty to verify details of area of Land, Office and Title documents etc. from the record of concerned authorities and may also take actual measurement at their cost before submitting the offer. The tender form can be obtained from the office of the Official Liquidator during the office hours on payment of Rs. 1000/- (Rs. One Thousand) in cash (non-refundable and non-adjustable) from **10/06/2011** onwards latest upto **20/06/2011**. The Interest Free Earnest Money be deposited as mentioned here-in-above by way of Demand Draft / Pay Order drawn on any Nationalized Bank in favour of **Official Liquidator of M/s. Magnus Rubber Industries Limited (In Liqn.)** payable at Ahmedabad with each offer. No nomination shall be allowed. Offers received upto **20-06-2011** by **4.30 pm** only shall be taken into consideration by the

Official Liquidator and any offer received after the last date as notified in the advertisement shall not be entertained by the Official Liquidator. **The sealed covers containing offers will be opened in the Hon'ble High Court of Gujarat, Sola Ahmedabad on 23/06/2011 at 11:00 AM** and soon thereafter auction/inter-se-bidding will be held before the Hon'ble Judge taking Company matters on the same day, or on such other date and time as may be convenient to the Hon'ble Court when the offerors are requested to remain present to raise/revise their offers upwards.

This Sale Notice may be treated as a Notice to all Secured Creditors, Unsecured Creditors, Workers, Members, Authorities and Public at large connected with the subject Company (In Liquidation)

The properties put on sale can be inspected on **09/06/2011 between 11.30 AM to 4.30 PM.**

**Phone No.: (079) 2658 1912**

**Fax No. : (079) 2658 7837**

**Email :- ol-ahmedabad-mca@nic.in**

**(A. K. CHATURVEDI)**  
OFFICIAL LIQUIDATOR FOR  
AND ON BEHALF OF SALE COMMITTEE OF  
M/S. MAGNUS RUBBER INDUSTRIES LTD. (IN LIQN.)  
HAVING HIS OFFICE AT JIVABHAI CHAMBERS,  
ASHRAM ROAD, NAVRANGPURA, AHMEDABAD -  
380009